

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 1800
TO BE ANSWERED ON 22.12.2022

Quantum of plastic waste

1800. DR. PRASHANTA NANDA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of estimated quantum of plastic waste generated in the country in last five years, State-wise and year-wise;
- (b) the quantum of plastic waste being recycled in the country;
- (c) the measures taken by Government to control plastic waste; and
- (d) the details of funds allocated or proposed for the purpose, State/UT-wise including Odisha?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a)& (b): As per Annual report of Central Pollution Control Board (CPCB) on the implementation of Plastic Waste Management Rules, 2016, the plastic waste generated in the country is given below:

S. No.	Year	Plastic Waste Generated (Tonnes Per Annum-TPA)
1	2015-16	1,589,418
2	2016-17	1,568,714
3	2017-18	660,787
4	2018-19	3,360,043
5	2019-20	3,469,780

The plastic waste generated state-wise and year-wise as per Central Pollution Control Board Annual reports have been provided in Annexure I. The plastic waste generation in the country was 34.69 lakh tonnes per annum (TPA) during the year 2019-20 of which approximately 15.8 Lakh TPA of plastic waste was recycled and 1.67 Lakh TPA was co-processed in cement kilns.

(c) The Plastic Waste Management Rules, 2016, provides the statutory framework for plastic waste management in an environmentally sound manner throughout the country. Considering the adverse effect of littered single use plastic items on terrestrial, aquatic and marine ecosystems, the Ministry notified the Plastic Waste Management Amendment Rules, 2021, on 12th August 2021, prohibiting identified single use plastic items, which have low utility and high littering potential, from 1st July 2022. The Ministry of Environment, Forest and

Climate Change has also notified the Guidelines on the Extended Producer Responsibility for plastic packaging vide Plastic Waste Management Amendment Rules, 2022, on 16th February, 2022.

Further, all thirty six States/UTs have constituted the Special Task Force under the chairpersonship of the Chief Secretary / Administrator for elimination of identified single use plastic items and effective plastic waste management. A National Level Taskforce has also been constituted by the Ministry in this regard.

Directions have been issued under Section 5 of the Environment (Protection) Act, 1986 for setting up of institutional mechanism for enforcement of provisions of Plastic Waste Management Rules, 2016 to all State Pollution Control Boards / Pollution Control Committees.

The following online platforms were launched on 5th April 2022 for effective monitoring of ban on identified single use plastic items and plastic waste management in the country (i) National Dashboard on for monitoring of comprehensive action plan implementation, (ii) Centralized online Portal for Extended Producer Responsibility implementation, (iii) CPCB Monitoring Module for Compliance on Elimination of Single Use Plastic, and (iv) CPCB Grievance Redressal App.

(d) Under Swachh Bharat Mission Urban 2.0, additional Central Assistance is provided to States and Union Territories for solid waste management including plastic waste management in urban and rural areas. The details of funds allocated under Swachh Bharat Mission 2.0 including Odisha have been provided in Annexure II.

Annexure I**Year wise data for Plastic Waste Generation as per CPCB Annual Reports***

(* consolidated based upon information provided by State Pollution Control Board / Pollution Control Committee)

S. No.	States/UTs					
		2015-16	2016-17	2017-18	2018-19	2019-20
1.	Andhra Pradesh	128480	82863	NA	66314	46222
2.	Arunachal Pradesh	14.5	NA	6	3787.37	2721
3.	Assam	24010	24030	NA	32277.87	24971
4.	Bihar	NA	2280	2280	68903.328	41365
5.	Chhattisgarh	NA	7300	NA	6000	32850
6.	Goa	106	NA	NA	32580.52	26068
7.	Gujarat	269294.88	269294.88	269808	356873	408201
8.	Haryana	NA	23369.09	NA	68735.26	147734
9.	Himachal Pradesh	NA	255	NA	3672	13683
10.	Jammu & Kashmir	6243.2	NA	27870	34367.37	74826.33
11.	Jharkhand	35853.52	NA	NA	51454.53	43332
12.	Karnataka	129600	419600	NA	272776	296380
13.	Kerala	NA	NA	NA	133316	131400
14.	Madhya Pradesh	30884.47	50457.07	61037	72327.39	121079
15.	Maharashtra	469098	21420.33	NA	409630	443724
16.	Manipur	30	NA	24	12453.8	8293
17.	Meghalaya	13.94	13.265	15.096	1263	5043
18.	Mizoram	6396 (Aizawl city)	NA	NA	13.306	7909
19.	Nagaland	NA	NA	14052.5	268.18	565
20.	Odisha	27859.17	6890.805	12092.205	90138.98	45339.4
21.	Punjab	48073.22	163423.4	54066.1	119414.64	92890
22.	Rajasthan	NA	NA	NA	104704.383	51966
23.	Sikkim	NA	102.7	NA	5.66	69
24.	TamilNadu	150323.47	79114.792	NA	401091	431472
25.	Telangana	120961	NA	NA	183014.65	233655
26.	Tripura	NA	30	28.5	26.2	32
27.	Uttar Pradesh	130777.39	152492.6445	206733.4505	254401.8	161148
28.	Uttarakhand	3016.3	NA	NA	31093	25203
29.	West Bengal	NA	NA	NA	300236.12	300236

30.	Andaman and Nicobar Islands	NA	365	NA	1850	387
31.	Dadra and Nagar Haveli and Daman and Diu	NA	NA	NA	1947.7	1948
32.	Chandigarh	8383	21516.75	12775	11715.4	6746
33.	Lakshadweep	NA	NA	NA	148	46
34.	Delhi NCR	NA	232732	NA	224810	230525
35.	Pondicherry	NA	9252.25	NA	8433	11753

Annexure II

Swachh Bharat Mission –Urban (SBM-U) 2.0		
(Rs. In Crores)		
S.No	States/UT	Central Allocation under SWM Component
1	Andhra Pradesh	5.50
2	Andaman and Nicobar	458.10
3	Arunachal Pradesh	33.20
4	Assam	118.30
5	Bihar	341.10
6	Chandigarh	28.50
7	Chhattisgarh	200.10
8	Dadra Nagar Haveli & Daman Diu UT	4.80
9	Delhi	1152.60
10	Goa	12.30
11	Gujarat	701.40
12	Haryana	226.90
13	Himachal Pradesh	36.50
14	Jammu and Kashmir	131.70
15	Jharkhand	174.90
16	Karnataka	709.30
17	Kerala	205.80
18	Ladakh UT	19.00
19	Madhya Pradesh	617.50
20	Maharashtra	1438.10
21	Manipur	23.90
22	Meghalaya	16.80
23	Mizoram	22.20
24	Nagaland	19.00
25	Odisha	209.80
26	Puducherry	20.40
27	Punjab	294.20
28	Rajasthan	541.80
29	Sikkim	6.20
30	Tamil Nadu	807.40
31	Telangana	381.90
32	Tripura	23.00
33	Uttar Pradesh	1235.90
34	Uttarakhand	89.00
35	West Bengal	577.70

(Source: Ministry of Housing and Urban Affairs)